

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO.2642
ANSWERED ON 24.03.2025

SWACHH BHARAT MISSION-Grameen

2642 SHRI S NIRANJAN REDDY:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the total funds devolved and utilized under Information, Education & Communication (IEC) activities under Swachh Bharat Mission-Grameen (SBM-G) Phase-I and Phase-II from 2014 to 2022, including State/UT-wise, the details thereof;
- (b) whether Government involved Gram Sabhas in the implementation of the SBM(G), especially in the construction and maintenance of toilets, waste management systems, and sewage disposal facilities, if so, the procedure for their involvement; and
- (c) the steps taken by Government to ensure effective implementation of Solid and Liquid Waste Management (SLWM) in villages as part of the mission, the villages in the country with SLWM facilities?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) Information, Education & Communication (IEC) funds allocated and utilized at Centre level under SBM (G) from 2014-15 to 2022-23 are as under :-

	Rs. In lakh	
Year	Allocated	Utilized
2014-15	9732.83	9732.55
2015-16	16050.00	16050.00
2016-17	23485.58	23485.57
2017-18	32016.18	32016.18
2018-19	12000.00	11404.23
2019-20	12873.00	3800.79
2020-21	3000.00	1613.65
2021-22	2055.00	1604.46
2022-23	4516.00	4485.10

Sanitation, being a State subject, component-wise funds are not released to the State/UTs. The States/UTs have the flexibility to allocate and utilize their funds for various components including IEC. However, as per SBM(G) Phase II guidelines, the States/UTs can utilize only upto 3% of the total Expenditure for IEC purposes. Accordingly, as reported by the States, the utilization of funds for IEC from 2014-15 to 2022-23 State-wise and Year-wise are at Annexure-1.

(b) Under SBM(G) Phase II guidelines, the Gram Panchayats are to actively involve in the planning and implementation of all software and hardware components of SBM(G) Phase II programme. The Gram Panchayats, along with ASHA workers, Anganwadi workers, SHG members, NGOs etc. are considered for active involvement in the Information, Education and Communication (IEC) activities including in Triggering leading to demand generation and sustained use of the facilities, in Capacity building, assistance in construction and ensuring sustained use of sanitation facilities. Village Water and Sanitation Committees (VWSCs) are constituted as a sub-committee of the GPs for preparation of Village Action Plan for mobilization, implementation, and supervision of the programme. However, the composition and function of the VWSC is to be determined by the State Government. Training are provided to the VWSC members, PRI members, and other field functionaries as per the plan prepared by at the State/District level.

(c) Greywater management is done through soak pits, wherever possible, or through other technologies such as Waste Stabilization Ponds, Constructed Wetlands, Decentralised Wastewater Treatment Systems (DEWATS), etc, to ensure that untreated wastewater is not mixed with water bodies. States/UTs have been advised to make arrangement for Solid Waste Management i.e.-Bio-degradable and non-biodegradable system for Household and for all public Places (including the primary schools, Panchayat Ghar and Anganwadi center). SWM system includes Collection, Transportation, Segregation, Storage, and management of SWM. Faecal Sludge Management (FSM), wherever needed, through co-treatment in existing Sewage Treatment Plant (STP)/Faecal Sludge Treatment Plant (FSTP) facilities in nearby urban/rural areas or trenching or setting up of FSM Plant as required. There is provision of Rs. 16 lakh per block for setting up of Plastic Waste Management Unit(PWMU) at block/district level.

Statement referred to in part (a) of the reply to Rajya Sabha Unstarred Question No.2642 due for reply on 24-03-2025

State/UT-wise, IEC Expenditure under SBM(G) from 2014-15 to 2022-23

Rs. In Lakh

S.N.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	A&N Island		1.48	5.08	11.96	5.03	14.23	7.10	5.20	1.75
2	Andhra Pradesh	2397.61	396.21	0.00	1528.99	5633.59	1728.88	955.91	694.00	1665.00
3	Arunachal Pradesh	207.93	352.01	902.25	1159.92	721.37	1256.02	209.98	329.45	0.00
4	Assam	979.64	785.68	1538.32	3714.15	3977.38	5624.32	3262.82	2327.43	531.40
5	Bihar	975.63	2975.62	328.13	3312.54	10811.47	3294.89	1390.08	823.85	1952.28
6	Chhattisgarh	286.59	243.70	496.60	1173.27	360.00	660.33	875.40	486.90	266.90
7	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.00	22.22	0.65	0.00	0.03	0.02
8	Goa	49.59	6.12	14.43	0.00	0.00	0.00	0.00	0.00	0.00
9	Gujarat	733.11	3083.83	988.14	1659.27	3019.46	3326.19	620.47	1312.55	981.07
10	Haryana	355.90	394.58	650.46	683.64	799.47	438.25	361.63	411.10	181.00
11	Himachal Pradesh	0.00	0.00	0.00	0.00	196.21	1.00	68.22	152.12	94.00
12	Jammu & Kashmir	263.61	323.37	327.32	632.96	662.00	460.07	271.06	537.94	101.00
13	Jharkhand	905.69	731.33	1332.80	2464.54	3146.17	3864.44	2316.57	748.00	734.05
14	Karnataka	629.93	1303.15	717.31	1298.04	1462.96	3650.70	1713.82	854.24	438.00
15	Kerala	306.45	527.31	293.04	830.14	181.15	217.82	145.65	206.06	50.00
16	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00	2.56	14.64	2.88
17	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.77
18	Madhya Pradesh	1559.16	759.84	856.88	2910.98	3359.29	1448.23	1354.07	1541.00	745.00
19	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00	587.53	4364.00	2286.00
20	Manipur	190.08	183.72	417.14	313.66	671.81	908.22	86.06	23.27	
21	Meghalaya	173.71	263.41	403.19	412.85	495.16	0.00	411.00	165.00	205.00
22	Mizoram	40.09	29.87	35.95	154.09	211.87	33.60	29.14	27.67	0.01
23	Nagaland	185.88	115.14	494.97	313.61	368.18	82.85	149.97	21.76	51.20
24	Odisha	644.45	798.92	895.00	1841.30	2942.86	4169.16	2910.66	1575.46	1655.67
25	Puducherry	0.00	8.78	5.63	1.76	3.04	15.38	23.89	3.79	13.94
26	Punjab	177.96	97.82	171.97	244.56	298.33	165.78	267.15	230.38	192.94
27	Rajasthan	370.39	432.28	567.37	2313.56	5858.37	9433.40	6273.57	5982.04	218.00
28	Sikkim	70.34	86.01	92.74	70.57	121.43	76.17	16.17	4.11	32.00
29	Tamil Nadu	827.20	1936.02	1063.18	2573.22	2970.11	3001.59	1300.99	814.47	447.36
30	Telangana	106.02	528.97	640.50	678.56	1608.43	441.90	122.24	940.00	705.00
31	Tripura	138.45	189.27	85.22	195.40	359.75	366.34	182.07	96.04	35.00
32	Uttar Pradesh	1211.59	676.11	1900.71	7784.75	15953.84	3599.38	2335.00	1681.67	9284.15
33	Uttarakhand		97.40	165.49	457.71	1250.61	255.91	28.11	0.00	0.00
34	West Bengal	1831.28	2533.25	4634.12	4051.54	3773.19	1501.69	1910.19	1082.21	1253.00
Total		15618.28	19861.21	20023.95	42787.54	71244.75	50037.39	30189.08	27456.38	24125.39